

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

05.01.25.11.04

20.05.05

copies of order prepared for counsel for both side.

Per terms of common order passed my postponed in OA 414/04, this order stands disposed of. NO costs.

30/11

30/11/14
S2(5)

for further hearing as P/A

Member of

Chairman

30/11

Bund

Copy of common order dt. 20/5/05 issued to the petitioner counsel. The same copy for Govt. Counsel is issued with OA no. 419/04.

The above original order is kept with the OA no. 414/04.

S.O.

DP

28/5/05